

# TRIPURA GAZETTE

*Published by Authority*

## EXTRAORDINARY ISSUE

*Agartala, Friday, September 14, 2018 A. D., Bhadra 23, 1940 S. E.*

**PART--I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.**

GOVERNMENT OF TRIPURA  
HOME DEPARTMENT

NO. F. 15(7)-PD/2008(Pt-I)/3040

Dated, Agartala, the 12th September, 2018.

### NOTICE

In Exercise of the power conferred by sub-section (3) of section 9 of the Maneuvers, Field Firing and Artillery Practice Act, 1938 (Act V of 1938), the State Government is pleased to give Notice of its intention to issue a Notification under sub-section (2) of section 9 of the said Act authorizing carrying out of Firing practice with small arms by the BSF personel within their below scheduled Firing Range at Harinakhola BOP under Kalkalia TK of Mohanpur Sub-Division, West Tripura, commencing from the date to be notified from the expiry of two (2) months from the date of first publication of the notice.

Claims or objection, if any in this regard may be submitted to the office of the District Magistrate & Collector, West Tripura or the office the SDM, Mohanpur Sub-Division, within two months from the date of publication of this notice.

### SCHEDULE

Land measuring 3.15 acres comprised in RS Plot number mentioned below of Kalkalia TK mouza are belonging to Harinakhola BSF/BOP and all side by their own land.

Name of mouza	Khartian No.	R.S. Plot No.	Classification	Area of land (acre)
Kalkalia	3807/2	10102	Tilla	3.15
	3807/1	10106		
	3807/1	10108		
	3807/1	10109		
	3807/1	10111		
	3807/1	10112		
	1/250	10107		
	1/195	10088		

By order of the Governor,

**Arup Deb**  
Under Secretary to the  
Government of Tripura.